


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 214/16	TP 189/17	For Hearing	391 / 394	Price Water Housecoopers Service Delivery Center(Banga-lore) Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sinchana M.R.	Roc/RO	

Counsel for petitioner is present. C.A. No.713/16 is taken up today. Orders on CA 713/16 is pronounced vide separate orders.

For carrying out correction and for filing the amended Scheme, list it on 16.08.2017.


MEMBER (J)


MEMBER (T)